

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD**

**ABSTRACT**

**PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.**

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**ROC.No.806/2024 - C.1.**

**Dt. 30-04-2024**

**NOTIFICATION No. 02/2024. C –1.**

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

**Sri K. Jagannadham**, paper promotee from the Unit of the District Judge, Warangal is transferred and posted as Chief Administrative Officer, Special Court for SPE and ACB Cases – Cum -III Additional District Court, Warangal (post kept vacant)

**Sri A. Sreerama Rao**, paper promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, II Additional District & Sessions Court, Khammam (Post kept vacant).

**Smt. P.R.R. Jyothi**, paper promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Court of the X Additional Chief Judge, City Civil Court, Hyderabad (vacancy arises w.e.f. 01-06-2024).

- i) Sri K. Jagannadham, and Sri A. Sreerama Rao, shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judge, Warangal and Nalgonda, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

- iii) Smt.P.R.R. Jyothi shall handover charge of her post to the Senior Superintendent / immediate junior of her court on the afternoon of 31-05-2024 and take charge of her new post in her new station on or after 01-06-2024.
- iv) The Metropolitan Sessions Judge, Hyderabad is hereby directed to relieve Smt. P.R.R. Jyothi on the afternoon of 31-05-2024 to enable her to join in her new post on or after 01-06-2024 and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

  
REGISTRAR (ADMN.)

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad
4. The Principal District and Sessions Judges, Warangal, Nalgonda and Khammam.
5. The II Additional District & Sessions Judge, Khammam.
6. The X Additional Chief Judge, City Civil Court, Hyderabad.
7. The Special Judge for SPE and ACB Cases – Cum -III Additional District Court, Warangal.
8. The District Treasury Officer, Warangal, Nalgonda and Khammam.
9. The Pay and Accounts Officer, Hyderabad

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